## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/14	TP 56/16	For	397/398	Manjunatha Dasa-ppa & Another Vs.
	*	advancing Arguments		Transglobal Power Ltd. & 4 Others.

	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	9AWKY COOTA1AH 900648657	PETITIONER	Ganry
2. J*	AMNAN VISVANATHAN	RESPONDENTS	A

## ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Again Counsel for Petitioner requested for time. List it on 23/01/2018.

Member (T)

Member (J)